SHRI M. RAM GOPAL REDDY: By sea erosion, India is becoming smaller and smaller as it is eating away the land. When Mr. Y. B. Chavan was the Chief Minister of Bombay province, he tackled this sea erosion problem and saved Bombay city. I want to know whether a similar type of action will be taken by this Government in consultation with the Maharashtra Government.

SHRI SURJIT SINGH BARNALA: This is a suggestion for action

Prices for Agricultural Products recommended by National Commission on Agriculture

- *311. SHRIMATI MRINAL GORE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether the National Commission on Agriculture has recommended prices for the agricultural products such as wheat, rice and jawar;
 - (b) if so, the details thereof; and
- (c) whether there has been any opposition from the agriculturists?

THE MINISTER OF ACRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). The National Commission on Agriwas appointed to examine comprehensively the current progress of agriculture in India and to make recommendations for its improvement and modernisation with a view to promoting the welfare and prosperity of the people. The recommendations made by the National Commission on Agriculture relate to general policy and the principles that may be followed in formulation of policies in a time perspective of 25 years upto the turn of the century.

The Commission was neither expected to, nor they have recommended any prices for various agricultural products. Prices for various agricultural

products are recommended by the Agricultural Prices Commission on a year to year basis.

श्रीमती मृयाल गोरै: ग्रध्यक्ष महोदय, थोड़ी गलती हो गई है, मैंने एग्रीकल्चरल प्राइस कमीशन के बारे में प्रश्न किया था।

मैं मंत्री महोदय से जानना चाहती हूं कि एग्नीकल्चरल प्राइस कमीशन ने इस साल के लिये प्राइसेस तय करने के बारे में क्या कोई फैसला लिया है ?

श्री सुरजीत सिंह बरनाला: प्रश्न में गलती रह गई कोई बात नहीं, मैं श्रापका जबाब दिये देता हूं।

यहं जो धान की नई फसल झा रही है, उसकी प्राइस झभी तय नहीं हुई है, होने वाली है। पीछे जब गेहूं की फसल आई थी, तो उस से पहले गेहूं की प्राइस एनाउन्स कर दी गई थी।

श्रीमती मृणाल गोरे: हमेशा ही, हर माल के लिये जो प्राइस फिक्स होनी चाहिये वह समय पर नहीं होती है। जिन चीजों, द्वान श्रनाज के लिए हम चाहते हैं कि प्रोडक्शन वढ़ जाये, उनकी वाजिब प्राइस फिक्स होनी चाहिये, लेकिन यह फिक्स नहीं होती है, इस को लेकर किसानों में श्रसन्तीय रहता है, क्या, इस बात की मंत्री महोदय को जानकारी है ?

मैं यह भी जानना चाहती हूं कि जो इस में लिखा है, उस के साथ साथ श्रीर दूसरी पल्सेज श्रीर सीडज के बारे में एग्री-कलचरल प्राइस कमीशन ने क्या कार्यवाही की है ?

भी सुरजीत सिंह बरनाला: मुख पित्सज की प्राइसिज इस दफा मुकरेंर की गई हैं। जैसे, मुंग की प्राइस मुकरेंर की गई है... भीनतो मृगाल गोरे: जिन वीजों की प्राइसिज फ़िक्स को गई हैं, उनकी प्राइसिज बता दें।

श्रो मुरकोत निह बरनानाः माननीय मदस्या ने वह सवाल पूछा नहीं था। ग्रगर उन्होंने यह पूछा होता, तो मैं यह सब इनफार्मेशन ले ग्राता ।

श्रीमतो मृगाल गोरेः गेहुंके बारे में

श्री सुरजीव निहंबरनालाः गेहूं की प्राइस 112.50 रुपये फ़िक्स हुई थी।

MR. SPEAKER: The question 1s: have you fixed prices for other cereals?

SHRI SURJIT SINGH BARNALA: That was not the question; otherwise, I would have found out. The question was wrongly put.... (Interruptions).

भोमतो मृगास गोरे: मैंने पूछा या कि न्या राइस ग्रीर ज्वार की प्राइसिख किस्स हुई हैं। मंत्री महोदय बताते क्यों नहीं ?

SHRI SURJIT SINGH BARNALA: As the hon. Member had already admitted, the question was basically put in a wrong manner. The question was with regard to National Commission on Agriculture. That is why that information was not supplied. I do not have all these details. Rice prices were fixed last year, last time; wheat prices were fixed last time; the prices of some cereals were also fixed last time.

श्रीमती नृशाल गोरे: श्रगर मंत्री महीदय के पास इस वक्त यह इनफार्में गन नहीं है, तो वह बाद में टेबल पर एख वें।

MR. SPEAKER: That, he will give you.

श्री सन्यन सिंह: मैं आप के द्वारा मंत्री
महादय से यह आनकारा चाहता हूं
कि कारतकार जब मुवाई करता है, क्या
आईवा वह उस से पहले मूल्य बताने की
फूपा किया करेंगे, जैसे, आज हम
वावल की बुवाई करते हैं, तो उस से पहले
हमें बता दिया जाये कि यह भाव होगा
ग्रीर इसी तरह गेहूं की बुवाई से पहले
वता दिथा जाये कि उसका मूल्य
क्या होगा, ताकि अगर कारतकार को
लाभ का मूल्य जंवेगा, तो वह बोयेगा,
नहीं तो वह कोई दूसरी चीज बोयेगा ।

भो सुरजीत सिंह बरनाला : बुवाई से पहले तो हम यह नहीं कर सकते, लेकिन हमारी कोशिश रहती है कि जितनी जल्दी हो सके, प्राइसिज तय कर दी जायें।

SHRI K. GOPAL: I wish the hon, Minister has gone into the spirit of the question instead of going into technicalities. Even the hon, lady member said that what she meant was Agricultural Price Commission and not National Commission on Agriculture. Can I put him a straight question. Will the hon, Minister tell us whether the rank discrimination between the subsidy that you pay for wheat and the subsidy that you pay for paddy, will be removed? If I remember right, the subsidy that is paid to wheat is Rs. 29 whereas you are paying only four pise for rice. This is rank discrimination towards the southern states. Will the hon. Minister tell us how much time he will take to take a decision to see that rice subsidy is at par with wheat subsidy?

SHRI SURJIT SINGH BARNALA: That question does not arise.

SHRI K. GOPAL: How can he say? You can say. .(Interruptions)

MR. SPEAKER: I had no objection for his answering: it does not arise out of this question. SHRI K. GOPAL: You can say that, not he....(Interruptions)

MR. SPEAKER: The Minister can say that he wants notice because the question put by you does not arise from Q. No. 311.

MR. SPEAKER: Do not record. (Interruptions)**

SHRI KRISHAN KANT: May I know from the hon. Minister what is the basis of calculation and how is the price fixed on the basis of inputs and what return do you give to the agriculturists in relation to the agricultural prices and industrial prices?

SHRI SURJIT SINGH BARNALA: The National Commission on Agriculture has mentioned that agricultural price policy should be kept in view in its impact on the general price situation and the economy as a whole, It should be in consonance with the country's overall economic policy and should facilitate growth with stability. The major aim of the agriculture price policy should be to correct distortions which are generally socially or economically harmful and which emerge from time to time because of the imperfections of the market mechanism. Being parts of the same policy the interests of the producer should be safeguarded through the price support operations when there is a shortfall in the prices and the interests of the consumer particularly the vulnerable sections of the population should be protected through the procurement and distribution systems and the part of the marketable surplus at below the market price when there is sharp rise in prices of basic necessities such as cereals. All these things are taken into consideration. So the consumers interest as well as producers interest is taken into consideration and the market prices are fixed.

MR. SPEAKER: Q. No. 313
(Interruptions)

ज्योतिष भौर तन्त्र विद्या का विकास

- *313 श्री मोचा लाल पटेल : क्या शिक्षा, समाज कल्याच ग्रीर संस्कृति मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या सरकार ज्योतिष और तन्त्र विद्या को प्रोत्साहन देती है और यदि हां, तो किस सीमा तक ;
- (ख) क्या उनके विकास के लिए सरकार द्वारा कोई योजना बनाई जा खी है : धौर
- (ग) यदि हां, तो तत्सम्बन्धी ब्योधा क्या है भीर यदि नहीं, तो इसके क्या कारण हैं ?

हिला, समाज कल्याज तथा संस्कृति नंत्रालय में राज्य मंत्री (श्रीमती रेज्जा देवी बरकटकी): (क) से (ग). सरकार द्वारा ज्योतिय के विकास के लिए वैसे तो कोई विशिष्ट योजनाएं तैयार नहीं की गई हैं, क्योंकि यह केवल प्राचीन विद्या के अन्तर्गत लिए जाने वाले विषयों में से एक हैं, तथापि, ज्योतिय (फलित और सिद्धान्त), राष्ट्रीय संस्कृत संस्थान और वाराणसी तथा दरभंगा के संस्कृत विश्वविद्यालयों द्वारा संचालित शास्त्री, अन्य कक्षाओं / पाठ्यक्रम में अध्ययन के विषय हैं।

सरकार के पास तंत्र विद्या को प्रोत्साहन देने के लिए कोई योजना नहीं नहीं है, क्योंकि यह अध्ययन का एक नियमित विषय नहीं है।

^{**}Not recorded.